

**BEFORE THE NATIONAL GREEN TRIBUNAL WZ BENCH, AT PUNE**  
**ORIGINAL APPLICATION NO.11/2025 (WZ)**

MAHARASHTRA SMALL SCALE TRADITIONAL ..... APPLICANT  
FISH WORKERS'S UNION

**VERSUS**

THE DISTRICT COLLECTOR RAIGAD AND OTHERS ..... RESPONDENTS

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IN THE NATIONAL GREEN TRIBUNAL  
WEST ZONE BENCH - PUNE

O.A. No. 11 / 2025 (WZ)

Maharashtra Small Scale Traditional  
Fish Workers' Union.

...Applicant

Versus

The District Collector Raigad and others

...Respondents

Affidavit in reply on behalf of Respondent No.4

I, Priyanka Utkarsh Patil, Assistant Conservator of Forest, Mangrove Division South Konkan, do hereby solemnly affirm and state as follows:

1] I have been authorized to file this affidavit on behalf of Respondent no.4. I have read the order dated 1.4.2025 made by this Hon'ble Tribunal in this O.A.

2] The subject matter of this OA is the intertidal sensitive zone at Kegaon Beach Taluka Uran, District Raigad; the same falls within the territorial jurisdiction of Mangroves Division South Konkan ('MDSK' for brevity). I am confining this affidavit to the aspects of reversal of the dumping and restoration of the mangroves on that site

3] It was reported that huge stone dumping has been done in the said area. Accordingly a Preliminary Offence Report (i.e. POR) has been registered at E-01-2025 against unknown persons for dumping huge stones / rocks on mangroves at Boripa Khadi. A copy of the POR is at EXHIBIT-1 hereto. The persons responsible for this dumping have not been traced so far and inquiries under the POR are continuing.

3] The huge stones have since been removed by using heavy machinery. The Round Forest Officer's report dated 9.6.2025 along with the panchanama and photographs are annexed at EXHIBIT-2 COLLECTIVELY hereto.

For the restoration of the said area; an expert in mangroves from the Respondent no.4 head office has visited the site on 7.6.2025 and made a



report. The copy of the said report is at EXHIBIT-3 COLLECTIVELY. According to the report, the natural surface of the site is rocky, making regular plantation impossible. However, the mangrove plant *Avicennia marina* can be planted by a process known as 'seed broadcasting'. The process will be carried out through natural regeneration over the next three years. The letter to that effect issued by the Range Forest Officer on 9.6.2025 is at EXHIBIT-4 hereto.

**AFFIDAVIT**

I Priyanka Utkarsh Patil, Assistant Conservator of Forest, Mangrove Division South Konkan do hereby solemnly affirm on behalf of Respondent no.4 that the contents of the foregoing affidavit are based on the office records of the Mangroves Division South Konkan maintained in the regular course of official work and which I believe to be correct.

Solemnly affirmed at )  
On this 16<sup>th</sup> day of June 2025 )

*Priyanka*

Assistant Conservator of Forest  
Mangroves Division South Konkan  
For Respondent no.4



Approved  
Ramesh Rao  
(S.V. Ramesh Rao) 16/6/25  
A/Cef / Mangrove cell



**BEFORE ME**  
*Shweta*  
**SHWETA M. JOSHI**  
NOTARY STATE OF MAHARASHTRA  
AURANGABAD  
REGD. NO. 1291  
NOTARY SINCE 28/05/2029  
Noted and Registered at  
Sr. No. 1654/25  
Date 18/07/2025

## EXHIBIT 1

Enclosure with Government Resolution no T R S 12 / 2020 / Case no 203 / F  
6 dated 25<sup>th</sup> January 2020 338476

Forest Offences First Information Report  
( Vide para 6 and 12 of Maharashtra Forest Code Volume 2 )

1. No / year – 1 / 2025
2. Dated 10<sup>th</sup> January 2025
3. Range : Horipakhadi
4. Zone : Uran
5. Forest Zone : Alibag Mangrove
6. Forest Division : Alibag Mangrove cell ( S ), Konkan
7. Details of offence : ( IF space is insufficient, please write on back page. In case of more space, use separate A -4 size papers  
As per online application of Shri Nandkumar Wagan Pawar dated 9<sup>th</sup> October 2024 on Mangrove App, when survey no 238 N M 12 at Kegaon was surveyed, it was observed that an unknown individual has illegally effected stone filling on mangrove forest and erected a bund. The G P S location of the said location revealed that the bund has been constructed with filling on 0.1 hectare of land. Inquest report and statement has been recorded and further investigation is in progress. ( I P – 484 complaint registered )
8. Details of property confiscated.
9. Details of accused : ( If detected, mention the name, age, address. If unknown, mention the same accordingly ) Accused not detected on the location of offence.
10. Location of the Offence : ( Wherever possible Mention the latitude and longitude as per G P S )

Village Kegaon mangrove forest cell no 238, N H – 12 .  
N 18.886325 E 72.9082 54

11. Acts and sections : ( Mention the prima facie applicable acts and sections in the offence matter )

1. Violation of section 33 of the Indian Forest Act 1921
2. Non bailable offence vide section 65 (A ) of the Indian Forest Act 1921
3. Honorable High Court, Mumbai orders – 87 / 2006

12. Other details ( if required )

1. M R S A C map
2. G P S – polygon map
3. Possession receipt
4. Geotagged photographs

13. Location of registration of the offence : Village Kegaon Mangrove forest , survey no 238 , N M 12

14. Signature, Name and designation of the officer registering the offence :

Sd /- Shri D R Honmane, Forest Security guard, Boripakhadi

( office copy / forest ranger copy / deputy conservator of forests copy – please mark × )

15. Zone Crime Register no and year : E 01 / 2025 Name and Designation

16. Despatch and received on date : 13.01.25 Name and Designation

17. Forest Range Register no and year : R R 02 / 2025 Name and Designation

18. Despatch and received on date : 14.01.25 Name and Designation

19 Forest Department no and year : Range Forest officer, Alibag Mangrove cell

20. Despatch and received on date :

Name and Designation

## EXHIBIT 2

Office of the Forest Zone Officer, Uran Mangrove Cell,

J N P A Township, sector – 2, Building no 63 / 3, Tehsil Uran, District Raigad

Subject : Expulsion of encroachment in Forest Offences Act 1 / 2025 dated 10<sup>th</sup> January 2025

Outward no : 28 of year 2025 – 26

Uran dated 9<sup>th</sup> June 2025

To

The Forest Range Officer,

Alibag Mangrove

Reference : 1. Honorable Assistant Conservator of Forests, Mangrove Division, south Konkan letter no B / Forest Offences / 43 / 2025 – 26 dated 4<sup>th</sup> June 2025

2. Your outward number A / M C / complaint / forest offences / 154 / 2025 – 26 dated 5<sup>th</sup> June 2025

In terms of the instructions for expulsion of the encroachment in the Uran Range forest offence no E – 01 / 2025 occurred at survey no 238 / N M 12 at village Kegaon mangrove forest in Boripakhadi beat within Uran forest range, the details of the action conducted along with the Uran Mangrove Round Staff and Maharashtra Security Force is as follows

Sr no	Location	Date	Details of action taken
1	Village Kegaon Survey no 238 / N M 12	5 <sup>th</sup> June 2025	Initiated the expulsion of encroachment with the help of yellow J C B machine no MH 46 CM4671. But it was not possible to remove the encroachment with J C B machine owing to presence of large size boulders at the location. Hence work temporarily stopped.
2	Village Kegaon Survey no 238 /	6 <sup>th</sup> June 2025	When the work of expulsion of encroachment commenced with the help of

	N M 12		Pocklain machine no EX210 LC and two dumpers bearing no MH 46 F 4025 and MH 46 F 4027 , more than 50 % of the encroachment was removed and work was stopped @ 17 : 30
3	Village Kegaon Survey no 238 / N M 12	7 <sup>th</sup> June 2025	When the work of expulsion of encroachment commenced again with the help of Pocklain machine no EX210 LC and two dumpers bearing no MH 46 F 4025 and MH 46 F 4027, the work was completed @ 13 : 30. The material excavated in this action was deposited outside the forest area. Provision for disposal of confiscated property is kept. The encroached location is rocky in nature. Mangrove expert Smt Tarannum Mulla has inspected the location and she will be submitting her report on suitability of the location for plantation of saplings to the higher authorities.

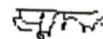
The inquest report of the action taken during the dates 5<sup>th</sup> June 2025 till 7<sup>th</sup> June 2025 along with Geo tagged photographs and GPS polygon map are being submitted herewith.

SD /-

K R Sonawane  
Range Forest Officer  
Uran Mangroves

- Enclosed :** 1. Inquest report for expulsion of encroachment  
2 Inquest Geo tagged photographs  
3 G P S polygon

EXHIBIT 3



### Inquest Report

1. Shri Mahendra Uttam Khade , age 32 years, occupation : business, residing at Kegaon, Srushti complex, room no 201, A wing, Tehsil Uran, District Raigad . Mobile no 9920512167 - witness
2. Shri Nilesh Madhukar Patil, age 40 years, occupation : business residing at Kot Junction, Tehsil Uran, District Raigad . Mobile no 9820450274 – Witness

The Range Forest Officer, Mangrove Forest, Uran , Round Staff and Maharashtra Security Force staff along with Honorable Assistant Conservator of Forests, Mangrove Division, South Konkan outward letter no B / Forest offences / 43 / 2025 – 26 dated 4<sup>th</sup> June 2025 and B / M N / 154 / 2025 – 26 dated 5<sup>th</sup> June 2025 were read out to us according to which they were going to expel the encroachment of bund constructed with illegal filling of stones at survey number 238 / N M 12 at village Kegaon mangrove forest. We were communicated to remain present as witness for the inquest report to be executed therefor.

Today dated 5<sup>th</sup> June 2025, @ 12 : 55 when the action for removing the encroachment of bund constructed with illegal filling of stones at survey number 238 / N M 12 at village Kegaon mangrove forest commenced with the help of yellow J C B machine no MH 46 CM4671 in the presence of forest department staff and Maharashtra Security Force personnel, it was observed that large size boulders at the encroached location cannot be removed with the aforesaid J C B Machine and Pock lain machine was required therefor. Hence the expulsion work of the encroachment was temporarily stopped.

Next day dated 6<sup>th</sup> June 2025 @ 10 : 00 A M, encroachment of bund constructed with illegal filling of stones at survey number 238 / N M 12 at village Kegaon mangrove forest commenced with the help of Pocklain machine no EX210 LC and two dumpers bearing no MH 46 F 4025 and MH

46 F 4027 , more than 50 % of the encroachment was removed in the presence of forest department staff and Maharashtra Security Force personnel and work was stopped @ 17 : 30.

On the third day dated 7<sup>th</sup> June 2025 @ 09 : 00 left over work of expelling the encroachment of bund constructed with illegal filling of stones at survey number 238 / N M 12 at village Kegaon mangrove forest continued further with the help of Pocklain machine no EX210 LC and two dumpers bearing no MH 46 F 4025 and MH 46 F 4027 in the presence of forest department staff and Maharashtra Security Force personnel and work was completed @ 13 : 30 P M. The material recovered from the said expulsion action was carried away and deposited outside the forest area. In this manner the expulsion at survey number 238 / N M 12 at village Kegaon mangrove forest has been removed and the government land has been vacated. The said location is completely rocky in nature . The aforesaid location was geo tagged and G P S polygon reading for the location was N 18. 886325 and E 72.908254 . The said encroachment has been removed without causing any damage to the nearby located mangrove forest.

This inquest report is written at the actual location after observing and explaining the existing circumstances therein. We have affixed our signatures without any pressure or influence after being convinced about the contents of the same. The said inquest report continued from 5<sup>th</sup> to 7<sup>th</sup> June 2025 and concluded @ 13 : 30.

Location : Village Kegaon Mangrove Forest survey no 238 / N M 12

Dated : 5<sup>th</sup> to 7<sup>th</sup> June 2025

In presence of

SD /-

Forest Range Officer

Mangrove forest, Uran

SD /-

Witnesses : Sd /-

Mahendra Uttam Khade

Witnesses : Sd /-

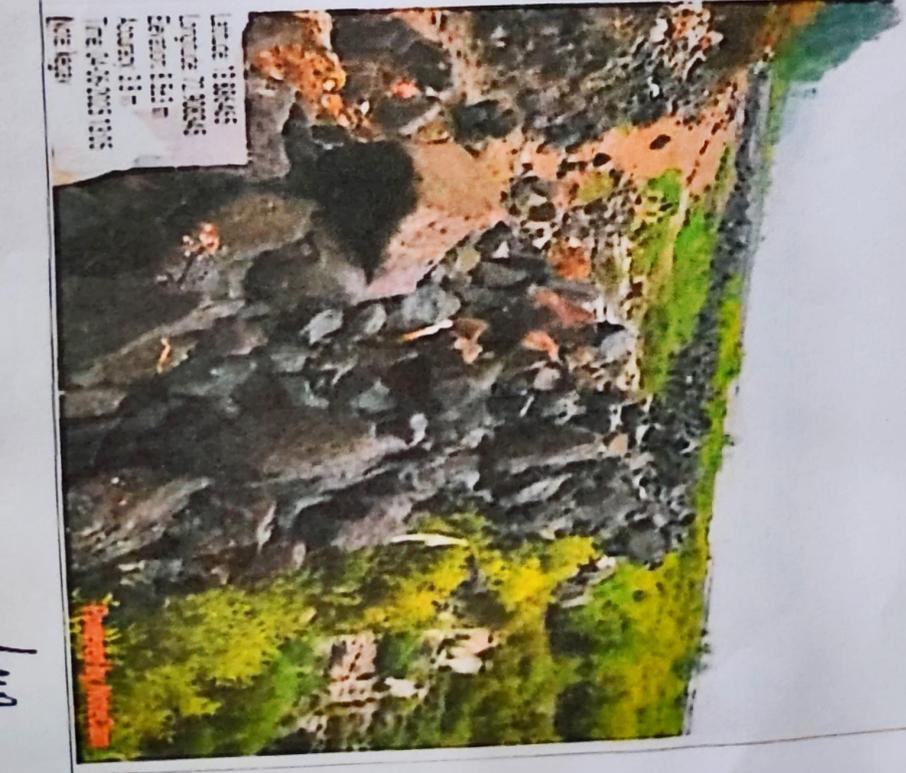
Nilesh Madhukar Patil

N G Ugale  
Forest Guard, Boripakhdi

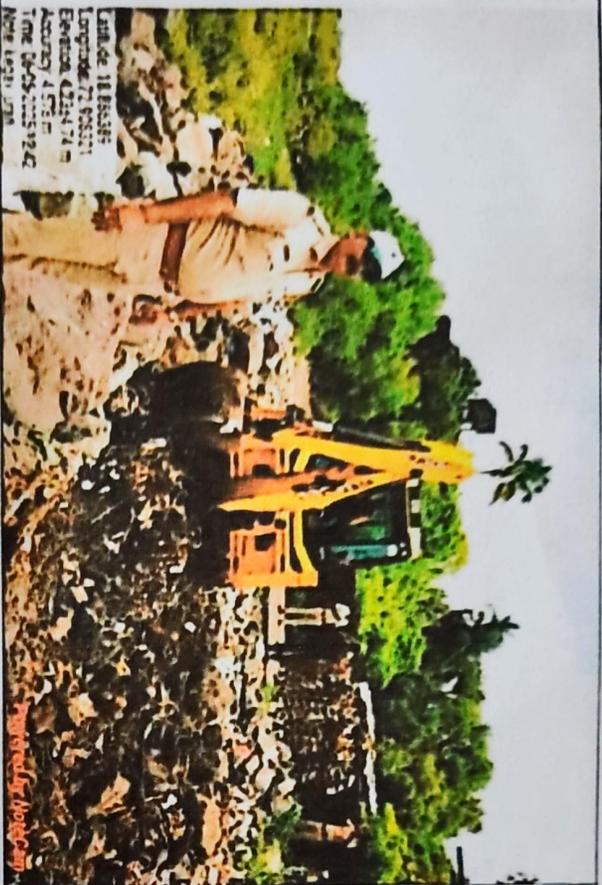
SD /-  
K R HOnmane  
Forest Guard, Jasai

SD /-  
V K Murudkar  
Forest Guard, Jaskhar

Sd /- V S Mowale  
Forest Guard, Aware

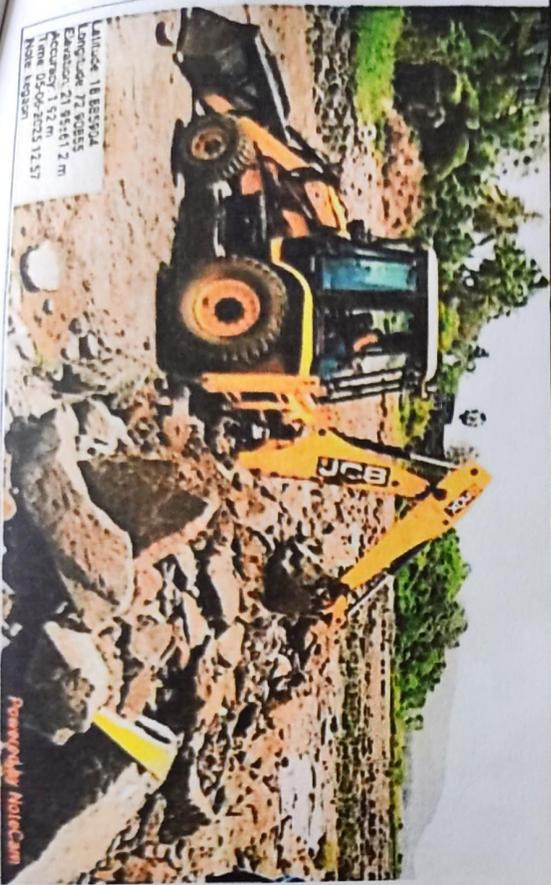


परिमंडल वनअधिकारी  
 कादलवन उरण  
*[Signature]*



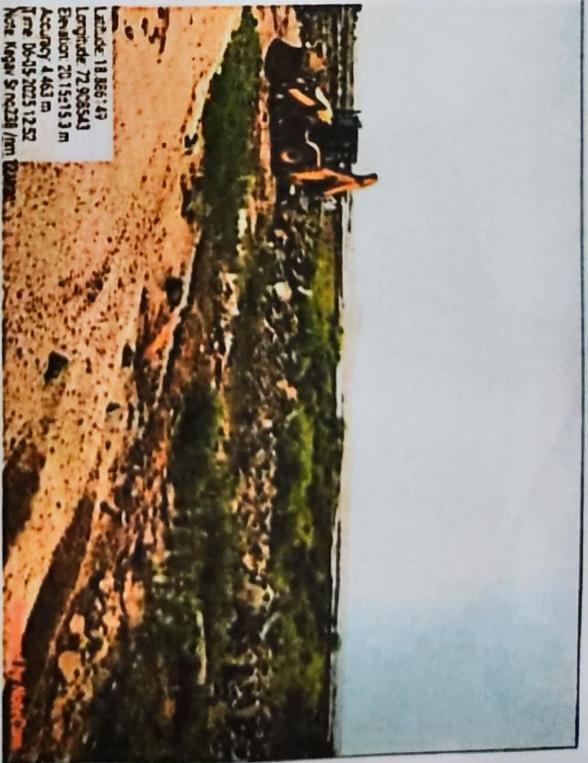
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 Longitude 77.89371  
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 Note: Mega Sirendi /m

PowerCatcher MobileCam



Latitude 18.88394  
 Longitude 77.90855  
 Elevation 21.941612 m  
 Accuracy 1.92 m  
 Time 06:46:22.1257  
 Note: Mega Sirendi /m

PowerCatcher MobileCam



Latitude 18.88649  
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 Elevation 2015113.3 m  
 Accuracy 1.643 m  
 Time 06:45:20.5125Z  
 Note: Mega Sirendi /m

PowerCatcher MobileCam



Latitude 18.88378  
 Longitude 77.90829  
 Elevation 48.5117 m  
 Accuracy 1.8 m  
 Time 06:46:22.1257  
 Note: Mega Sirendi /m

PowerCatcher MobileCam

परमज्ज वनआधिव  
 कादखन उर  
 P.M.



Latitude: 18.886129  
Longitude: 72.902812  
Elevation: 21.95213 m  
Accuracy: 3.318 m  
Time: 06-06-2023 10:58  
Note: Better Resolution Photo



Latitude: 18.886277  
Longitude: 72.902834  
Elevation: 21.95217 m  
Accuracy: 3.535 m  
Time: 06-06-2023 11:13  
Note: Better Resolution Photo

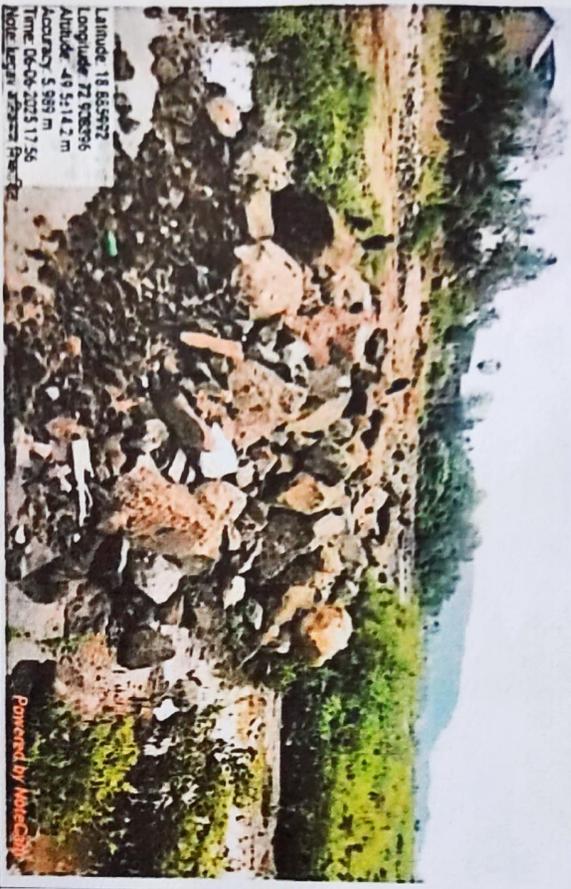


Latitude: 18.885992  
Longitude: 72.902823  
Elevation: 21.95213 m  
Accuracy: 4.843 m  
Time: 06-06-2023 10:10  
Note: Better Resolution Photo



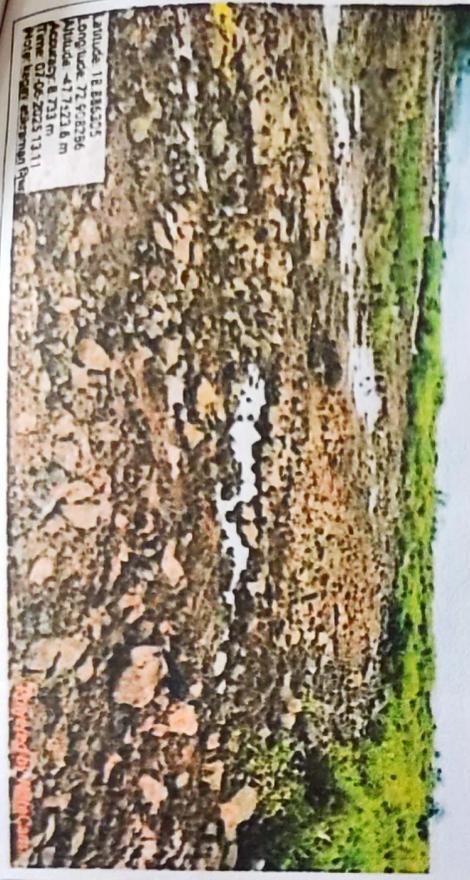
Latitude: 18.885731  
Longitude: 72.910044  
Elevation: 20.96418 m  
Accuracy: 3.79 m  
Time: 06-06-2023 10:23  
Note: Better Resolution Photo

परिमंडल वनअधिकारी  
कादळवन उरण  
11/11/23

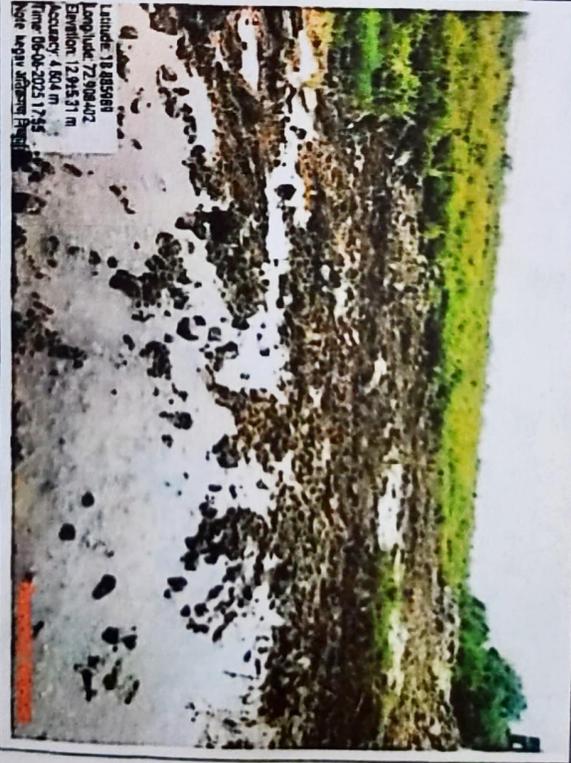


Latitude: 18.859972  
 Longitude: 72.908296  
 Altitude: 495.142 m  
 Accuracy: 5.885 m  
 Time: 06-06-2023 17:56  
 Note: Nagar Agrasen River

Powered by Mapbox



Latitude: 18.858325  
 Longitude: 72.912796  
 Altitude: 477.5238 m  
 Accuracy: 6.723 m  
 Time: 07-06-2023 13:11  
 Note: Nagar Agrasen River



Latitude: 18.859981  
 Longitude: 72.909402  
 Elevation: 12945.31 m  
 Accuracy: 4.804 m  
 Time: 06-06-2023 17:55  
 Note: Nagar Agrasen River



Latitude: 18.861417  
 Longitude: 72.909219  
 Elevation: 21854.01 m  
 Accuracy: 6.473 m  
 Time: 07-06-2023 14:50  
 Note: Nagar Agrasen River

*[Handwritten signature]*



Latitude: 18.886156  
 Longitude: 72.908268  
 Elevation: 6.35±4.83 m  
 Accuracy: 3.995 m  
 Time: 07-06-2025 16:46  
 Note: केगाव

Powered by NoteCam



Latitude: 18.886171  
 Longitude: 72.908287  
 Elevation: 20.45±1.59 m  
 Accuracy: 3.79 m  
 Time: 07-06-2025 16:45  
 Note: केगाव

Powered by NoteCam

*[Handwritten Signature]*  
 परिमंडळ वनअधिकारी  
 कांदळवन उरण

## EXHIBIT 3

To

The Range Forest Officer,  
Mangrove cell, South Konkan  
Alibag, Raigad

Subject : An open reclamation right into the sea on mangroves destroying intertidal sensitive zone at Kegaon beach behind beer factory, Tehsil Uran District Raigad

Reference : Mobile phone call from Assistant Conservator of Forests , Alibag Sir,

Incidental to the aforesaid subject, location visit was conducted on date 7<sup>th</sup> June 2025 at survey no 238, village Kegaon Tehsil Uran district Raigad along with Shri Dilip Honmane, Shri Narayan Ugale and Shri Vishal Mowale, the forest guards at Alibag.

Mangrove saplings forest cannot occur at the said location owing to the naturally rocky area existing there. However natural regeneration can be conducted during the next three years by broadcasting the seeds of Avicennia Marina ( white mangrove )

The said report humbly submitted for your information and necessary action in the matter.

Enclosed : photographs at the actual location.

Yours faithfully

SD /-

Mangrove Expert  
Mangrove Trust, Uran

Copy submitted for necessary action to : The Principal Chief Conservator of Forests, Mangrove cell, Mumbai.



Latitude: 18.88566  
Longitude: 72.908872  
Elevation: 21.95±26.8 m  
Accuracy: 4.399 m  
Time: 07-06-2025 13:16  
Note: kegav atikraman निष्कासना

Powered by NoteCam



Latitude: 18.88636  
Longitude: 72.90829  
Elevation: 14.92±3.73 m  
Accuracy: 4.439 m  
Time: 07-06-2025 13:24  
Note: kegav atikraman निष्कासना

Powered by NoteCam

## EXHIBIT 4

Government of Maharashtra

Office of the Range Forest Officer, Mangrove Cell, Alibag – Raigad

At : Bamnoli Khadtal bridge, Alibag Rewas Road, Post Thal, Tehsil Alibag,  
District Raigad 402402Outward no M C / complaint / 145 / 2025 – 26 dated 9<sup>th</sup> June 2025

To

The Honorable Divisional Forest Officer,

Mangrove Division, South Konkan

Alibag Raigad

Through : The Assistant Conservator of Forests, Mangrove Division, South  
KonkanSubject : Further instructions in Round offence no E 01 / 2025 dated 10<sup>th</sup>  
January 2025Reference : 1. Forester Uran's report vide outward letter no 05 / year 2025  
– 26 dated 13<sup>th</sup> May 20252. This office letter no A / M C / Complaint / forest offences / 112 / year  
2025 – 26 dated 19<sup>th</sup> May 20253. Honorable Assistant Conservator of forests, Mangrove Division, South  
Konkan letter no B / Forest offences / 43 / year 2025 – 26 dated 4<sup>th</sup> June  
20254. This office letter no A / M C / Complaint / forest offences / 154 / year  
2025 – 26 dated 5<sup>th</sup> June 2025.5. Forester Uran's report dated 9<sup>th</sup> June 2025.6. Smt Tarannum Mulla, Mangrove Forest Expert, Mangrove Forest Trust,  
Mumbai – Report dated 7<sup>th</sup> June 2025.

Madam,

In terms of the report submitted by the forester after inspecting the survey  
no 238 / NM 12 during the joint location visit incidental to the Mangrove

Security complaint no 484 lodged by Shri Nandakumar Pawar vide the aforesaid subject, forest offence was recorded vide Uran Round offence no E - 01 / 2025 dated 10<sup>th</sup> January 2025 owing to encroachment in the designated area Boripakhadi, at village Boripakhadi within the Uran forest range within the jurisdiction of this office. Investigation into the said offence neither lead to the accused nor anybody claimed the responsibility for the same. The report to the effect was submitted to Forester Uran vide aforesaid reference no 1. The Honorable Assistant Conservator of forests, Mangrove Division, South Konkan was requested for further instructions in the matter vide aforesaid reference no 2. Accordingly, Honorable Assistant Conservator of forests, Mangrove Division, South Konkan directed for expulsion of the said encroachment vide aforesaid reference no 2.

The Forester vide report under reference no 5 has communicated that after receipt of instructions for expulsion, the said encroachment has been expelled and the area has been vacated with immediate effect. Similarly it was also instructed for immediate restoration of mangrove at the location where it was destroyed. Accordingly Smt Tarannum Mulla, Mangrove Forest Expert, Mangrove Forest Trust, Mumbai vide her report dated 7<sup>th</sup> June 2025 has communicated that Mangrove saplings forest cannot occur at the said location owing to the naturally rocky area existing there. However natural regeneration can be conducted during the next three years by broadcasting the seeds of Avicennia Marina ( white mangrove ). Incidentally we propose to disperse the seedlings during the rainy season of 2025.

Submitted for your information and necessary action in the matter.

Enclosed : References

SD /- 9<sup>th</sup> June 2025

Sameer D Shinde

Forest Range Officer

Mangrove Cell, Alibag